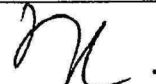


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
1	Ms. Meenakshi Juyal EC:12243	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JA in Delhi State Legal Services Authority, RACC <i>(on diverted capacity for a period of one year or till further orders, whichever is earlier)</i>
2	Sh. Mukesh Kr. Vats EC:56626631	JJA in Record Room (Civil) (Central), THC, Delhi.	Asstt. Ahlmad in the court of Ms. Illa Rawat, District Judge (Commercial-03) (Central), THC, Delhi.
3	Ms. Bhawna EC:76936623	Asstt. Ahlmad in the court of Ms. Illa Rawat, District Judge (Commercial-03) (Central), THC, Delhi.	JJA in Record Room (Civil) (Central), THC, Delhi.
4	Sh. Nitin Sharma EC:95187661	JA in Delhi Legal Services Authority (Central), THC <i>(On diverted capacity)</i>	JA/Ahlmad in the court of Sh. Jitender, Spl. Railway Magistrate, ODRS, Delhi.
5	Sh. Ram Singh EC:14581808	JA/Ahlmad in the court of Sh. Jitender, Spl. Railway Magistrate, ODRS, Delhi.	JA/Ahlmad in the court of Ms. Neha Paliwal Sharma, ASJ-05 (West), THC
6	Sh. Ashok Kumar EC:12058	JA/Ahlmad in the court of Ms. Neha Paliwal Sharma, ASJ-05 (West), THC	JA in Delhi Legal Services Authority (Central), THC <i>(on diverted capacity for a period of one year or till further orders, whichever is earlier)</i>
7	Sh. Sunil Kr. Yadav EC:10956	Ahlmad in the court of Sh. Dig Vinay Singh, District Judge (Commerical-03) (West), Tis Hazari Courts, Delhi.	JA/Ahlmad in the court of Sh. Sanjeev Kumar Singh, District Judge (Commercial Court-13) (Central), THC, Delhi.
8	Sh. Harsh Gambhir EC:14118	JA/Ahlmad in the court of Sh. Sanjeev Kumar Singh, District Judge (Commercial Court-13) (Central), THC, Delhi.	Ahlmad in the court of Sh. Dig Vinay Singh, District Judge (Commerical-03) (West), Tis Hazari Courts, Delhi.
9	Sh. Hari Lal S. EC:61699428	JA in Stationery Branch (NDD), PHC, New Delhi.	JA in Office Pool (West), THC, Delhi.
10	Sh. Rakesh Kr. EC: 12231200	JA in Care Taking Branch, West, THC	JA in Stationery Branch (NDD), PHC, New Delhi.
11	Sh. Ashok Chandra Dhyani EC: 10754312	JA/PS in the Personal Office of Principal District & Sessions Judge, South, Saket Courts, New Delhi	JA in Office Pool, Shahdara, KKD, Delhi
12	Sh. Kuldeep Singh Rawat EC: 27374711	JA/Reader in the Court of Principal District & Sessions Judge, South, Saket Courts, New Delhi	JA/Reader in the Court of Ms. Aditi Garg, ASJ-06 (POCSO) West, THC, Delhi



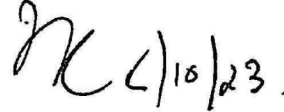
S. No.	Name & Emp. Code	From	To
13	Sh. Dhan Bahadur Thapa EC: 13825312	JA/Reader in the Court of Ms. Aditi Garg, ASJ-06 (POCSO) West, THC, Delhi	JA/Reader in the Court of Principal District & Sessions Judge, South, Saket Courts, New Delhi
14	Ms. Seema EC: 56728646	JA in General Branch (Central), THC, Delhi (Purchase Seat)	JA/Reader-cum-Ahlmad in the court of Sh. Harjot Singh, MM (NI Act) (Digital Court-01), Patiala House Courts, New Delhi.
15	Sh. Nitin Gupta EC: 44013878	JJA/Reader-cum-Ahlmad in the court of Sh. Harjot Singh, MM (NI Act) (Digital Court-01), Patiala House Courts, New Delhi.	JJA in Office Pool, RACC, Delhi
16	Ms. Shobha EC: 69850441	JA in Bail & Filing Section, RACC, Delhi	JA in General Branch (Central), THC, Delhi (Purchase Seat)

Note:(a) Sh. Rajesh, JA (EC:12790200), Accounts Branch (Central) is hereby directed to report in Cash Branch (Central) with immediate effect and look after the work therein, till further orders.

(b) The Transfer Order No.F.97(30-III)/P&T/Admn-II/HQs/2023/71688-888 dated 25.09.2023 in respect of Sh. Parveen Kumar, JA (EC:88678765) and Sh. Ravi Shanker Dubey, JJA (EC:21969615) are hereby ordered to be kept in abeyance for two weeks.

(c) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(d) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/ 75213-298 Dated, Delhi the 10 OCT 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Member Secretary, DSLSA, RACC, Delhi
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of the undersigned.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi.
9. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi